

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

CP No.10/2006 in OA No.144/2005.

28.08.2006.

Mr. P. P. Mathur counsel for the Petitioner.

Learned Counsel for the Petitioner submits that he does not want to press this CP at this stage. Accordingly, the CP stands dismissed as withdrawn. However, withdrawal of this CP will not come in the way of the Petitioner to file fresh CP in accordance with law.

Mr. P. SHUKLA
ADMINISTRATIVE MEMBER

(M. L. CHAUHAN)
JUDICIAL MEMBER

P.C.

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